



**\$~1** 

\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 131/2018

DR. ALOYS WOBBEN

..... Plaintiff

Through: Mr. Shrawan Chopra and Mr. Vibhav Mithal, Advs. (mobile no. 91-9971866995)

versus

ENERCON INDIA LIMITED

..... Defendant

Through: None

**CORAM:** 

%

SH. RAKESH KUMAR (DHJS), JOINT REGISTRAR (JUDICIAL)

ORDER 19.07.2019

Heard. Perused.

Matter be re-notified along with CS (COMM) 370/2018 on 14.08.2019.

RAKESH KUMAR (DHJS) JOINT REGISTRAR (JUDICIAL)

**JULY 19, 2019/NR**